

[Placed in Library. See No. LT-2380/68.]

- (2) A copy of the Annual Report for the year 1967-68 on the working of the Seamen's Provident Fund Scheme, 1966, [Placed in Library. See No. LT-2381/68.]

**U.P. Government Notifications under Kanpur and Meerut Universities Act.**

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : I beg to lay on the Table a copy each of the following U.P. Government Notifications (Hindi and English versions) under sub-section (1) of section 31 of the Kanpur and Meerut Universities Act, 1965, read with clause (c) (iv) of the Proclamation, dated the 25th February, 1968, as varied by Proclamation dated the 15th April, 1968, issued by the President in relation to the State of Uttar Pradesh :—

- (1) Notification No. CI (R)-4699/XV-39(9)-1966, published in Uttar Pradesh Gazette, dated the 28th September, 1968 containing the First Statutes of Kanpur University.
- (2) Notification No. CI (R)-7578/XV-39(9)-1966, published in Uttar Pradesh Gazette, dated the 28th September, 1968 containing the First Statutes of Meerut University. [Placed in Library. See No. LT-2382/68.]

**Amendments to Indian Police Service Regulations and messages exchanged between Centre and Kerala**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : I beg to lay on the Table :—

- (1) A copy of Notification No. G.S.R. 1983, published in Gazette of India, dated the 16th November, 1968, making certain amendment to the Indian Police Service (Fixation of Cadre Strength) Regulations, 1955, under sub-section (2) of Section 3 of the All India Services Act, 1951. [Placed in Library. See No. LT-2383/68.]
- (2) A copy each of the following messages exchanged between the Central Government and the Government of Kerala regarding the

Essential Services Maintenance Ordinance, 1968, in pursuance of an assurance given by the Minister of Home Affairs in the House on the 19th November, 1968 :—

- (i) Wireless message No. 13/6(S)/68-Estt. (B), dated the 14th September, 1968 from HOME, NEW DELHI to all Chief Secretaries of State Governments, Lt. Governors/Chief Commissioners of Union Territories.
- (ii) Wireless message No. 13/6(S)/68-Estt. (B) dated the 17th September, 1968 from HOME, NEW DELHI to all Chief Secretaries of State Governments, Lt. Governors/Chief Commissioners of Union Territories.
- (iii) Crash message No. 54851/SS4/68/HOME, dated the 18th September, 1968 from Chief Secretary, Kerala to HOME, NEW DELHI.
- (iv) Crash Wireless message No. 59/14/68-Poll.1(B), dated the 19th September, 1968 from HOME, NEW DELHI to Chief Secretary, Trivandrum.
- (v) Wireless message No. 54851/SS4/68-HOME, dated the 19th September, 1968 from Chief Secretary, Kerala to HOME, NEW DELHI.
- (vi) C.C.B. message No. 40873, dated the 23rd September, 1968 from HOME, NEW DELHI to Chief Secretary, Kerala, Trivandrum.
- (vii) Wireless message, dated the 26th September, 1968 from Chief Secretary, Trivandrum to HOME, NEW DELHI.
- (viii) Wireless message, dated the 27th September, 1968 from Chief Secretary, Kerala, Trivandrum to HOME, NEW DELHI. [Placed in Library. See No. LT-2384/68.]

12.37 hrs.

**MESSAGE FROM RAJYA SABHA**

SECRETARY : Sir, I have to report the following message received from the